

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 514 of 2018**

Bhairo Sao and another ... .. Appellants

Versus

Chhotan Sao and 5 others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellants: None  
For Resp. No.1: None  
For Resp.2-5/State: Mr. Sharabhil Ahmed, A.C. To S.C. (Mines)

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**Oral Order**

**07/Dated: 17.04.2021**

None for the appellants. Counsel for the respondents-State is present.

Let this case be listed on 03.05.2021.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**